NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH

NEW DELHI

C.P NO. 141(ND)/2016 CA NO.

CORAM:

PRESENT:

SH. R. VARDHARJAN

HON'BLE MEMBER (J)

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY:

Ram Bihari Kaushik

V/s.

Dadhikar Hotels Pvt Ltd

SECTION OF THE COMPANIES ACT: 397/398 S.NO. NAME DESIGNATION				
5.110	. NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KRISINA	ADVOCATE	PETITIONER	SAGNATURE
2.	DEEPIKA TIWARY	Do.	Do.	Borreni.
3	Prakul Kh	urana -do	R-2	Thuren
4,	Pankay' Ko	mar Apro	R-688	fantoj

Order

The above petition filed on 25.4.2016 has been moved today seeking certain urgent orders by the counsel for the petitioner. However, as the petition has been mentioned after six months, we are not inclined to pass any interim order without affording an opportunity to the respondents, particularly when the very maintainability of the petition is being questioned.

2. We direct the respondents to file reply to the CP and to the applications, for both of which the respondent's counsel accepts notice, within a period of two weeks from today and the advance copy of the same shall be given to the counsel for the petitioner who shall file rejoinder, if any, within a period of one week thereafter.

Post the CA as well as the main CP for arguments on 25.11.2016.

(R. VARADHARAJAN) MEMBER(J)

(S.K. MOHAPATRA) MEMBER (T)

25.10.2016 (P.K. Sud)